GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:680 ANSWERED ON:26.02.2015 PAID NEWS IN ELECTIONS Chaudhary Shri P.P.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to include the cases of paid news during the elections in the category of crime/ offence;
- (b) if so, the details thereof and the time by which it is likely to be effected; and
- (c) if not, the mechanism adopted/ proposed to be adopted to check such cases?

Answer

MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA)

(a) to (c): The issue of electoral reforms in its entirety which, interalia, includes issue relating 'paid news' has been referred to the Law Commission of India for its examination and Report. On receipt of the Report of the Law Commission, the matter will be examined in consultation with the stakeholders.